

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
MINERVA EXECUTIVE APARTMENTS PVT LTD

01	Name of Corporate Debtor	Minerva Executive Apartments Pvt Ltd
02	Date of incorporation of Corporate Debtor	18 th April 2007
03	Authority under which Corporate Debtor is incorporated/registered	ROC, Hyderabad
04	Corporate Identity Number of Corporate Debtor	U45400TG2007PTC053664
05	Address of the Registered Office and principle office, if any, of Corporate Debtor	Regd. Office: Plot No.258, Road no.18, Jubilee Hills, Hyderabad-500033 (Telangana State) Site address: Service Apartments at Plot No.13, Sy. No.75, Sadaramangala Village, K.R.Puram, Hobel, Bangalore East Taluk (Now under Mahadevpur City Council KIADB layout), Whitefield, Bangalore-560066
06	Date of closure of insolvency resolution process	31/08/2019 (However, liquidation orders were released by NCLT on 26/11/2019)
07	Liquidation commencement date of Corporate Debtor	Orders pronounced in open court on 26/11/2019, but order uploaded by NCLT on 27/11/2019.
08	Name, address, email address, telephone number and the registration number of the liquidator	Kasa Venkata Ramanaiah Flat No.510, Raja's Courtyard, Upperpally, Near ICBM College, Hyderabad-500048 Email: ramanaiahkasa@gmail.com ; Phone: 9100955841 Regn.No.1BBI/PA-003/IP-N00066/2017-18/10552
09	Last date for submission of claims	26/12/2019

Notice is hereby given that the Hon'ble National Company Law Tribunal, Hyderabad-II has ordered the commencement of liquidation of Minerva Executive Apartments Pvt Ltd on 26/11/2019. The stakeholders of Minerva Executive Apartments Pvt Ltd., are hereby called upon to submit proof of their claims, on or before 26/12/2019, to the liquidator at the address mentioned against item 8. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

DATE: 30/11/2019
PLACE: HYDERABAD



Kasa Venkata Ramanaiah
KASA VENKATA RAMANAIAH
(LIQUIDATOR)